NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 05
CP No. (IB)- 19/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Ace Cardiopathy Solutions Pvt. Ltd. ... Operational Creditor

Versus

Cardiac Care and Allied Health Pvt. Ltd. ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Anubha Singh, Adv.

For the Corporate Debtor : Sunil Nath, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner who concluded her part of arguments. Mr. Sunil Nath, Adv. appearing on behalf of the Respondent argued the matter. His submissions could not be completed today. List the matter for further submissions on behalf of the learned counsel for the Respondent on 17.05.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

April 17, 2024

GJ